GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 3058 TO BE ANSWERED ON 03.08.2017

CAPACITY BUILDING

†3058. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the steps taken by the Government regarding training and capacity building of elected members of Panchayati Raj Institutions in the States;
- (b) the details of funds spent for this purpose during the last three years and the current year; and
- (c) whether the Government has taken any steps to assess the effectiveness of training programmes launched in this regard, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) The Ministry of Panchayati Raj, under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) and the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), provides assistance to the States/ UTs for capacity building of Panchayats to enable them to perform their mandated functions of planning and implementation of development programmes in an effective and efficient manner. The training area covers Panchayat governance, preparation of participatory plans i.e. Gram Panchayat Development Plan (GPDP), Panchayat finance, different schemes of Government and the role of Panchayats therein. Use of SATCOM for distance training is supported under RGSA to ensure greater outreach amongst the large number of Panchayat Elected Representatives (ERs) and functionaries.

States/ UTs have been advised to include modules on subjects of national importance such as water conservation, health, sanitation, less-cash transactions etc in their trainings for ERs and Functionaries of Panchayats, Exposure visits of ERs and Panchayat functionaries to Panchayats with best practices are promoted to enhance motivation and learning. Trainings are conducted for Panchayat Enterprise Suite (PES) applications developed by the Ministry to cater to various aspects of Panchayats' functioning, including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services. The Government has consistently impressed upon the States/ UTs to adopt new and innovative best practices and also leverage technology for maximum outreach for Capacity Building of Panchayati Raj Institutions (PRIs).

(b) The details of fund provided to the States/UTs for capacity building during the last three years and the current year are as follows:

Year	2014-15	2015-16	2016-17	2017-18
				(till 31/07/2017)
Funds provided to the				
States/UT for	481.45	168.47	585.87	253.37
Capacity Building				

(c) The training programmes are conducted by States/ State Training Institutions viz. State Institute of Rural Development (SIRDs) etc. for the stakeholders of Panchayats under the RGPSA/RGSA are reviewed in the strategic consultations/workshops, meetings of Central Executive Committee (CEC) of RGSA while considering the CB&T plan of respective States, field visits by senior Officers etc. Ministry on its part provides necessary support to States/ State training Institutions for improvement of quality of training for the stakeholders of Panchayats, such as development and sharing of suitable training modules, handholding support and trainings of master trainers for various aspects of Panchayati Raj. In addition, the ministry also provides funding support to states/UTs for impact assessment/ training needs assessment included in the proposal on Capacity Building of States under RGSA. Further, the government constituted a committee under chairmanship of Vice Chairman, NITI Aayog inter alia to assess the capacity building support provided by the ministry to the Panchayats. The committee held detailed consultations with experts in the field, secretaries / principal secretaries of PR departments of selected states, Panchayat Elected Representatives, National Institute of Rural Development and Panchayati Raj, as well as capacity building Institutes of states, and has submitted the report containing its recommendations.
